

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.†2296**  
TO BE ANSWERED ON 02.12.2019

**UPLIFTMENT OF THARU TRIBALS**

†2296.SHRI BAIDYANATH PRASAD MAHTO:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to train Tharu tribes to bring them into mainstream;
- (b) if so, the State-wise and district-wise details thereof;
- (c) the details of the work done for the upliftment of Tharu tribes under Valmiki Nagar Parliamentary Constituency; and
- (d) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) & (b): The Ministry of Tribal Affairs, inter alia, is providing Special Central Assistance to Tribal Sub Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution of India to State governments for the socio-economic development of Tribal population, including Tharu tribe, which is a notified ST community in Bihar, Uttar Pradesh and Uttarakhand. The details of the grants approved for release to the Government of Bihar, Uttar Pradesh and Uttarakhand during the year 2019-20 under the above two initiatives is as under:

(Rs. In lakh)

<b>Name of Scheme / Programme</b>	<b>Bihar</b>	<b>Uttar Pradesh</b>	<b>Uttarakhand</b>
<b>Special Central Assistance to Tribal Sub Scheme (SCA to TSS)</b>	1180.02	936.55	600.00
<b>Grants under Article 275(1) of the Constitution of India</b>	600.00	1247.09	1204.54

(c) & (d): The projects undertaken are for Scheduled Tribes / Scheduled areas in the State.

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